

ITEM NO.5

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 1210/2021

MANOHAR LAL & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

IA No. 32617/2021 - CONDONATION OF DELAY IN FILING
IA No. 32621/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 32618/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 32619/2021 - EXEMPTION FROM FILING O.T.)

Date : 19-01-2024 These matters were called on for hearing today.

For Petitioner(s)

Mr. Pranaya Kumar Mohapatra, AOR

For Respondent(s)

Mr Bharat Lal Shivhare, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent nos. 1 and 2 but none has entered appearance.

Respondent nos. 3 and 4 have already filed counter affidavit.

Registry to process the matter for listing before the Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar